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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **W.P.(C) 13900/2022**
DEEPAK KANDPAL

.....Petitioner

Through: Dr.S.S. Hooda & Mr.Aditya
Hooda, Advs.

versus

UNION OF INDIA & ORS.

.....Respondents

Through: Mr.Kavindra Gill, Sr.P.C. with
Mr.Hemendra Singh, Dy.
Comdt./Law BSF.

CORAM:

HON'BLE MR. JUSTICE NAVIN CHAWLA

HON'BLE MS. JUSTICE SHALINDER KAUR

ORDER

% **26.09.2024**

1. List along with W.P.(C) 15023/2023 on 2nd December, 2024.
2. The petitioner, in the meantime, shall have the rejoinder placed on record.

NAVIN CHAWLA, J

SHALINDER KAUR, J

SEPTEMBER 26, 2024/rv/DG

Click here to check corrigendum, if any